F.No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 10.09.2018

ORDER NO. 197 of 2018

Hon'ble HOD is pleased to modify the sitting notified vide **order no. 189 of 2018 for CESTAT Mumbai** to the extent indicated below:-

On 10.09.2018 at 02.30 p.m. Hon'ble Shri C.J. Mathew, M(T) and Hon'ble Shri Ajay Sharma, M(J) will hear part-heard matters, as notified.

By Order,

(Bineesh Kumar K.S) Registrar

Copy to:

SPS to Hon'ble HOD/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/Commissioner(AR)/Notice Board/ Website/Guard File/Office Copy.

Dy. Registrar